

- (a) Vice-Chairperson: To be appointed by the Prime Minister—
  - (i) Members: Full-time
  - (ii) Part-time members: Maximum of 2 from leading universities research organizations and other relevant institutions in an ex-officio capacity. Part time members will be on a rotational basis.
  - (iii) *Ex Officio* members: Maximum of 4 members of the Union Council of Ministers to be nominated by the Prime Minister.
  - (iv) Chief Executive Officer: To be appointed by the Prime Minister for a fixed tenure, in the rank of Secretary to the Government of India.
  - (v) Secretariat as deemed necessary.

14. Swami Vivekananda said "Take up one idea. Make that one idea your life — think it, dream of it, live on that idea. Let the brain, muscles, nerves, every part of your body, be full of that idea and just leave every other idea alone. This is the way to success." Through its commitment to a cooperative federalism, promotion of citizen engagement, egalitarian access to opportunity, participative and adaptive governance and increasing use of technology, the NITI Aayog will seek to provide a critical directional and strategic input into the development process. This, along with being the incubator of ideas for development, will be the core mission of NITI Aayog.

**Cabinet Secretariat, Government of India**

**New Delhi, 1st January 2015**

**Scrapping of NDC**

1837. SHRI DEVENDER GOUD T.: Will the Minister of PLANNING be pleased to state:

- (a) whether Government is all set to scrap the National Development Council and entrust its powers to Niti Aayog;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any consultations with the Chief Ministers have been held in this regard; and
- (d) if so, the views of each CM in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) No, Sir. At present, there is no proposal to scrap the National Development Council.

(b) to (d) Do not arise.

**Location for setting up power projects in view of one nation one grid**

1838. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of POWER be pleased to state:

(a) whether one nation one grid has become a reality on ground;

(b) if so, whether there is no need any longer to transport the raw materials like coal for long distances since it would be possible to transport the final product, the power; and

(c) if so, whether the siting of power projects in future would be confined to pit heads?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir. All India synchronous National Grid has been established in the country through commissioning of Raichur - Solapur 765kV line, inter-connecting Southern Region grid with rest of the grid. This has made One Nation-One Grid-One Frequency, a reality.

(b) and (c) Section 7 of Electricity Act, 2003 stipulates that "Any generating company may establish, operate and maintain a generating station without obtaining a license under this Act if it complies with the technical standards relating to connectivity with the grid referred to in Clause (b) of Section 73: Accordingly, any generating company can set up thermal power plant anywhere in the country based on the cost benefit analysis considering transportation of coal and the transmission charges of electricity.

**Effectiveness of measures by Bureau of Energy Efficiency**

1839. DR. R. LAKSHMANAN: Will the Minister of POWER be pleased to state:

(a) whether the measures initiated by the Bureau of Energy Efficiency (BEE) has yielded any desirable and tangible results;

(b) if so, the details thereof;